GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO.111 (H) TO BE ANSWERED ON 25th APRIL, 2016

MISUSE OF EXPORT PROMOTION SCHEMES

111 (H). SHRI RAM TAHAL CHOUDHARY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has ascertained the names of such companies during the last three years which are misusing the export promotion schemes;
- (b) if so, the company-wise details thereof; and
- (c) the action taken against these companies and the rules under which action has been taken against them?

ANSWER

वाणिज्य एवं उदयोग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) to (c) Information is being collected and will be placed on the table of the house.
